

FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR SUBMISSION OF RESOLUTION PLAN FOR
MYLAR SUGARS LIMITED

Operating in the business of manufacturing of sugar, distillery products and co-generation of power

Factory Address: Sy. No. 247, Village Beerabbi, Taluk Huvinahadagali, District Vijayanagara, Karnataka – 583216

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.No.	Relevant Particulars	Details												
1.	Name of the corporate debtor along with PAN & CIN	Name: Mylar Sugars Limited CIN:U15424KA2012PLC066945 PAN: AAICM3293L												
2.	Address of the registered office	# 6, Laxmi Park, Behind New Bus Stand, Hubli, Karnataka, India, 580030												
3.	URL of website	https://mylarsugars.com/												
4.	Details of place where majority of fixed assets are located	Sy. No 247, village Beerabbi, Tq; Huvinahadgali, Dist; Vijayanagar - 583216												
5.	Installed capacity of main products/ services	Sugar Plant- 10,000 TCD Distillery – 240 KLPD (statutory permission to operate the Distillery Unit for 120 KLPD) Co-generation- 31 MW												
6.	Quantity and value of main products/ services sold in last financial year	Total revenue generated from main products sold for the financial years: <table border="1"> <thead> <tr> <th>Sl.No.</th><th>FY</th><th>Amount in Rs. (Cr)</th></tr> </thead> <tbody> <tr> <td>1.</td><td>2025-26</td><td>226.62</td></tr> <tr> <td>2.</td><td>2024-25</td><td>258.29</td></tr> <tr> <td>3.</td><td>2023-24</td><td>267.42</td></tr> </tbody> </table>	Sl.No.	FY	Amount in Rs. (Cr)	1.	2025-26	226.62	2.	2024-25	258.29	3.	2023-24	267.42
Sl.No.	FY	Amount in Rs. (Cr)												
1.	2025-26	226.62												
2.	2024-25	258.29												
3.	2023-24	267.42												
7	Number of employees/ workmen	Approximately 365 employees/workmen, besides approximately 50 trainees and 22 security personnel, based on the information presently available with the Resolution Professional.												
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending request to the Resolution Professional at: mylarsugarscirp@gmail.com												

For Mylar Sugars Limited in CIRP

Kondisetty Kumar Dushyantha
Resolution Professional

9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending request to the Resolution Professional at: mylarsugarscirp@gmail.com
10.	Last date for receipt of expression of interest	31.10.2026
11.	Date of issue of provisional list of prospective resolution applicants	10.11.2026
12.	Last date for submission of objections to provisional list	15.11.2026
13.	Date of issue of final list of prospective resolution applicants	25.11.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30.11.2026
15.	Last date for submission of resolution plans	30.12.2026
16.	Process email id to submit Expression of Interest	mylarsugarscirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Applicable

Date: 15.10.2026

Place: Bengaluru

For Mylar Sugars Limited in CIRP


Kondisetty Kumar Dushyantha
Resolution Professional
Kondisetty Kumar Dushyantha

Resolution Professional of Mylar Sugars Ltd

(Under Corporate Insolvency Resolution Process)

Regn. No. IBBI/PA-002/IP-N00237/2017-18/10688

AFA No: AA2/10688/02/300627/204380 valid up to 30.06.2027

Address: # 337, 5th Ashoka Pillar, 3rd Cross Jayanagar I Block

Bengaluru- 560011

E-mail: mylarsugarscirp@gmail.com